હક્⊈

ع د پرون

ಆಕ್ಷಕ್ಕೆಗಳ

1:1

## rease in consumption of fertilizers

3254. SHRI RAJNI RANJAN SAHU: It the Minister of AGRICULTURE pleased to state;

- a) whether Government propose to rease consumption of fertilizers at least 29 Kg. per hectare in selecareas and if so, the details thereand
- b) the manner in which the same is posed to be achieved.

'HE MINISTER OF STATE IN THE PARTMENT OF AGRICULTURE D COOPERATION IN THE MINIS-AGRICULTURE (SHRI YAM' LAL YADAV); (a) and (b) Sir. But it is proposed to increase iliser use by 20 Kgs. of nutrients hectare in the selected districts. s will be achieved by opening re retail outlets in the interior as, pre-positioning of fertilisers in consumption areas and introducsmall packs (10-20 Kgs. Packets). idee the Fertiliser Companies h public and private sectors shall vide 7.5 per cent discount ified prices for the Kharif and ni Seasons of 1988-89.

255. [Transferred to the 23rd March, 8].

## import of Palm oil

156. SHRI N. E. BALARAM: Will the ister of FOOD AND CIVIL SUPPLIbe pleased to state:

- ) what is the price at which Governt purchase palm oil from abroad;
- ) the price at which the same is distri-1 to States; and
- ) what is the retail price at which it y reaches the consumers?

IE DEPUTY MINISTER IN THE ISTRY OF FOOD AND CIVIL SUPS (SHRI D. L. BAITHA): (a) The ge CIF price of RBD Palm Oil purby the State Trading Corporation is

Rs. 5125 per MT for the period April '87 to Jan. '88. In addition, there are other charges, such as customs duty, storage, handling etc.

(b) The central issue price for supply to States is as under:

Rs. per MT

- (c) The retail prices are fixed by the State Governments. The ceiling on retail prices has been fixed by the Central Government, which are as under:

  1. 1913-17-
  - (i) Rs. 13.05 per Kg. for plain areas for imported edible oils supplied in bulk.
  - (ii) Rs. 14.40 per Kg. for plain areas for imported edible oils supplied in tins.
  - (iii) Rs. 14.90 per Kg, for hill areas for imported edible oils supplied in tins. (Local Taxes Extra)

## Inclusion of the name of 'Parvati Khan' in a Serial

3257. SHRI RAOOF VALIULLAH: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether it is a fact that Doordarshan Authorities had conveyed an objection to the producer of a serial to the inclusion of the name of 'Parvati Khan' in the cast of that serial;
- (b) if so, what was the nature of the objection and whether the manner of showing the artist's name had to be changed in order to meet the objection;
- (c) whether this incident has been condemned by several writers and prominent social workers and whether their objections have been sent to the Prime Minister and what was the response of Government thereto; and
- (d) what action Government propose to take against such irresponsible orders of the officials of the Doordarshap?